

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3042

ANSWERED ON:22.03.2002

WELFARE OF SCS/STS

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount released to the Government of Karnataka during 2000-01 and 2001- 02 for the welfare scheme of SCs/STs;
- (b) whether the Government of Karnataka has utilized the whole amounts released by the Union Government; and
- (c) if not, the total amount out of this which remained utilized by the State Government of Karnataka and the reasons for under utilization of funds?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) to (c): Under the strategy of Tribal Sub-Plan and Special Component Plan, Government of Karnataka is implementing schemes for welfare of Scheduled Tribes(ST) and Scheduled Caste(SC) respectively, details of which are maintained by the State Government.

Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs are implementing schemes for supplementing welfare of Scheduled Castes and Scheduled Tribes respectively. Rs. 8,161.58 lakhs was released to the State Government of Karnataka in year 2000-01 and Rs. 10,284.47 lakhs have been released during the current year 2001-02. Utilization of funds released earlier is kept in view while considering release of fund.